

HIGH COURT OF JUDICATURE AT PATNA

TENDER NOTICE NO. - 03/2026/ A. D. (Establishment)

Sealed quotations are invited from the bona-fide and reputed registered firms/ OEM authorized dealers (having office located at Patna) for installation of intercom facility in the SUVAS Cell at 8, South Bailey Road, Patna connected through EPABX System of this Court.

The intercom facility which has to be installed must be compatible with existing EPABX System (Coral Digital IP EPABX System) of this Court.

A. Instructions to the Tenderers:-

- i. Quotations are to be submitted in sealed envelope containing the title "Installation of intercom facility in the SUVAS Cell at 8, South Bailey Road, Patna connected through EPABX System of Patna High Court" and addressed to the learned Registrar (Establishment), Patna High Court, Patna.
- ii. The Tenderer shall clearly specify what items (Hardware/software)/Services are required for installation of intercom facility in the SUVAS Cell at 8, South Bailey Road, Patna connected through EPABX System of this Court.
- iii. The bidders may inspect the EPABX System of this Court, SUVAS Cell (8, South Bailey Road, Patna) and existing infrastructure during the bid submission period in office hours (10:00 AM to 5:00 PM) on working days.

B. Documents required to be submitted along with bid

- I. Proof of GST Registration Certificate.
- II. Copy of PAN Card.
- III. Copy of Income Tax Return for the last two years.
- IV. The firm shall submit an affidavit to the effect that the firm has not been black listed/de-registered/barred by the Central/State Government/Society during their period of business.

- V. An Earnest Money Deposit of Rs. 5,000/- must be enclosed along with quotation in the form of Demand Draft issued from Nationalized/ Scheduled Bank in favour of Registrar General, Patna High Court, Patna, Payable at Patna. However, this will be not applicable on those who are registered with Central Purchase Organization/ State Purchase Organization/ National small Industries Corporation (NSIC). No interest shall be paid on the EMD and the EMD shall be forfeited in case the selected/successful bidder does not accept the work order or unable to supply good/services as per stipulated terms.
- VI. If the bidders are authorized of any Original Equipments Manufacturer, they should also enclose the authorization certificate.

C. Other terms and conditions:-

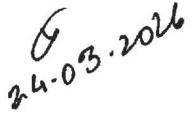
1. All the tender proposals will have to be submitted in hard copy with all the pages duly numbered, signed and stamped. The bid must be complete in all respect.
2. The Registered firms/Service provider/OEM authorized dealer must have office/ Branch located in Patna.
3. The rate quoted in the tender should be inclusive of GST and service/ Installation charges.
4. Conditional tenders shall not be accepted.
5. The Court reserves the right to accept or reject any or all quotations without assigning any reason whatsoever. Further, No correspondence in this regard will be entertained. The Court also reserves the right to cancel the tender at any stage, without assigning any reason.
6. No advance payment shall be made. The payment will be made on successful completion of the work.
7. Payment will be made in account of the firm through CFMS instead of cash.

8. In the event of any dispute arising from this tender, the decision of Patna High Court shall be final and binding on all parties. Any dispute whatsoever shall be subject to the jurisdiction of Courts at Patna, Bihar only.
9. Statement regarding any previous supplies made to government institutions may be provided.
10. The bid not complying with the conditions prescribed above will be summarily rejected.
11. No quotation received after due date and time shall be entertained and they will be summarily rejected.
12. On the top of the Envelope, the "**Tender number**" and "**Installation of intercom facility in the SUVAS Cell at 8, South Bailey Road, Patna connected through EPABX System of Patna High Court**" shall be clearly mentioned.

The interested firms/ bidder may submit their quotations in the name of undersigned on the above terms and condition on or before **17.04.2026 (Friday)** up to **05:00 P.M.** in the box kept outside the chambers of the learned Registrar (Establishment), Patna High Court, Patna, which is scheduled to be opened near the chambers of the undersigned on **18.04.2026 (Saturday)** at **03:00 P.M.** in the presence of all the bidders and authorized officials of the Patna High Court, Patna. This tender notice can be downloaded from the official website of Patna High Court, Patna i.e. <https://patnahighcourt.gov.in/notices/tenderrs>.

Address for submission of the Tender:- In the Box kept near the Chamber of Ld. Registrar (Establishment), Patna High Court, Patna-800028.

Dated: 24-03-2026


24-03-2026
Registrar (Establishment)
Patna High Court, Patna